NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/16	TP 87/17	Hearing	433(e)	Karnataka State Financial Corpo ration Vs Processor Systems Pvt. Ltd.

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
11.	APARNA. L	Respondent	Apamos
	9844535912		Yopes (S. G. Pardut.) 9886770348
11.	Yogesh Moils be	(Yoger neit)	

Counsel for Petitioner is present. He is directed to comply the provisions of I&B Code.

Time extended finally till 10.08.2017. Counsel for respondent to file objections in the meanwhile.

MEMBER (J)